

The details of these posts are indicated below:

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| <p>1. Assistant Medical Superintendent, Irwin Hospital.</p> <p>2. Junior Staff Surgeon Irwin Hospital and CAS Grade I Police Hospital.</p> <p>3. C.A.S. Gr. I (Venerology) Irwin Hospital</p> <p>4. C.A.S. Grade I (Pathology), Irwin Hospital</p> <p>5. Clinical Pathologist, Irwin Hospital</p> | <p>The post has become lien free only on 1-2-1962 and action to refer the case to the U.P.S.C. is being taken.</p> <p>The Delhi Administration is examining the cases.</p> |
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As regards the doctors under the C.H.S. scheme in Delhi so far only those Medical Officers, Class II, who were appointed on the recommendations of the UPSC by 1st July, 1957 have been confirmed.

Food Adulteration Act

3003. { Shri Bade:
Shri Kachhavaia:
Shri B. J. Singh:

Will the Minister of Health be pleased to state the number of laboratories in different States for examining adulterated food?

The Minister of Health (Dr. Sushila Nayar): The information available with the Government of India up to September 1961 indicates that the number of laboratories in different States for examining adulterated food is as follows:

Name of State/Union Territory	Number of Laboratories
1. Andhra Pradesh	2
2. Assam	1
3. Bihar	2
4. Gujarat	2
5. Madras	2
6. Maharashtra	5
7. Madhya Pradesh	8
8. Mysore	1

Number Name of State/Union Territory of Laboratories

9. Kerala	1
10. Orissa	1
11. Punjab	6
12. Rajasthan	2
13. Uttar Pradesh	1
14. West Bengal	8
15. Delhi	2
TOTAL	44

Marine Establishment at Pandu Amingaon

3004. Shri Yogendra Jha: Will the Minister of Railways be pleased to state:

(a) whether on the completion of the Brahmaputra river bridge this year the marine establishment at Pandu Amingaon Ferry Ghat would be rendered surplus; and

(b) if so, what steps are being taken to absorb these workers viz., licenced drivers, navigating sarangs, succanys, tindals including the staff of the Marine Department of the Railway?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a). Yes, some of the marine establishments will be rendered surplus.

(b). The question of their utilization elsewhere is already under consideration.

Casualty Medical Officers in Willingdon Hospital New Delhi

3005. Shri Hari Vishnu Kamath: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 3607 on 6th September, 1961 and state:

(a) whether arrangements have been made to give weekly day-off to Casualty Medical Officers of Willingdon Hospital, New Delhi, as in the Safdarjang and Irwin Hospitals;

(b) if not, the reasons therefor; and

(c) how the Casualty Medical Officers are compensated for not being given any day-off in lieu of Sundays, Gazetted and National Holidays?